

SSL, diversion of money due to SHCIL, intentionally giving false evidence on oath, filing of false returns with the Registrar of Companies, issuing of shares without approval of existing shareholders, etc.

Achievement of additional power generation capacity targets

†*537. SHRI RAJ MOHINDER SINGH MAJITHA: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that the country had a target of setting up 14,507 mega watts of additional power generation capacity during 2009-10;

(b) if so, the details thereof, and whether only 66 percent of the targeted generation capacity could be set up;

(c) whether private sector stayed ahead of Government sector in setting up of the generation capacity; and

(d) the target set for Government and private sector respectively and percentage thereof achieved?

THE MINISTER OF POWER (SHRI SUSHIL KUMAR SHINDE): (a) to (d) As against the capacity addition target of 14,507 MW in 2009-10, a capacity addition of 9585 MW, which is 66.01% of the target, has been achieved during the year. Sector-wise capacity addition target and achievement during 2009-10 are given in the table below:

(In MW)			
Sector	Target	Achievement	% Achievement
Central	3402	2180	64
State	4980	3118	63
Private	6125	4287	70
TOTAL	14507	9585	66

It is evident from the above table that private sector achieved 70% of its capacity addition target as against 63% to 64% achievement by the public sector.

Widows in ashrams

*538. SHRI T.K. RANGARAJAN: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

†Original notice of the question was received in Hindi.

(a) whether attention of Government is drawn towards the plight of widows living in ashrams in places Like Vrindavan and Mathura;

(b) whether the National Commission for Women conducted any survey to ascertain the number of such widows and also to ascertain their Living conditions; and

(c) if so, the details thereof and the action taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) to (c) The National Commission for Women (NCW) has conducted a survey of widows in Vrindavan and Mathura but they have not ascertained the total number of widows at Vrindavan. However, according to Nagarpalika Parishad, Vrindavan survey conducted in 2005, the number of widows at Vrindavan is 3105. The main findings/recommendations of the survey by NCW are:

- i) 78% of the women surveyed were widows, 17% were married, 5% were unmarried and single;
- ii) 74% of the women belong to West Bengal, followed by 3% from U.P. and Chhattisgarh;
- iii) 59% of the women are more than 56 years of age;
- iv) There is a need for providing more shelters and improve the living condition in the existing homes;
- v) Access to quality healthcare is not adequate;
- vi) Opportunities for employment and income generation are limited on account of illiteracy, old age and language limitation;
- vii) 68% of the widows were not receiving pension.

The report of NCW will be forwarded to Govt. of U.P. for appropriate action.

Functioning of SFIO

*539. SHRI PRAVEEN RASHTRAPAL: Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether it is a fact that the Serious Fraud Investigation Office (SFIO) is working under the control of his Ministry;

(b) if so, the details regarding number of cases handled by the said agency during 2004-05 to 2008-09;